


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 21.11.2020 at 2.45 PM

HEARING

1. Crime 68/2020 ANGPS
 2. Crime 111/2020 NGPS
 3. Crime 305/2020 HPS
 4. Crime 239/2020 HPS
 5. Crl. Misc. 296/2017
 6. Crl. Misc. 235/2020
 7. Crl. Misc. 236/2020
 8. Crl. Misc. 242/2020
 9. Crl. Misc. 244/2020
 10. Crl. Misc. 246/2020
 11. Crl. Misc. 248/2020
 12. Crl. Misc. 269/2020 (Varalakshmi Vs. TMC Hosakote)
 13. Crl. Misc. 270/2020 (Krupashree.G Vs. Samanth)
 14. Crl. Misc. 273/2020 (Shruthi Vs. S.Prabhakara)
 15. OS 269/2020
 16. OS 271/2020
 17. OS 274/2020 (Krishnappa Vs. Muniyappa)
 18. OS 275/2020 (Muqbooljan Vs. Alla Bakash)
 19. OS 276/2020 (Parvathamma Vs. Venkatamma)
- JC Matter**
20. Crime 304/2020 HPS

Hosakote

Dated: -20.11.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.